

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No. 305/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. Karsam Tele Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
20)	Mr. Chandrakant m. kadashwar	Advocate for petition	

ORDER

TCSP 300/230-232/NCLT/MB/MAH/2017
TCSP 301/230-232/NCLT/MB/MAH/2017
TCSP 302/230-232/NCLT/MB/MAH/2017
TCSP 303/230-232/NCLT/MB/MAH/2017
TCSP 304/230-232/NCLT/MB/MAH/2017
TCSP 305/230-232/NCLT/MB/MAH/2017
TCSP 306/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 28.2.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)